

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

MM. Sundaram	Petitioner	Petitioner
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Vishnu Mohan	Counsel for R2	V02
A.M. Sridharan	Counsel for Respondent No. 1	Indran

ORDER

Petitioner present in person and filed reply objections to the counter filed by R1, copy of the same is furnished to the other side. Counsel for R1 and R2 are present. Time extended at request for hearing both the parties. Put up on 21.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)